## GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

# LOK SABHA UNSTARRED QUESTION NO. 196 TO BE ANSWERED ON 7<sup>TH</sup> DECEMBER, 2022

#### **5G SERVICES BY BSNL/MTNL**

### †196. SHRI UDAY PRATAP SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that Bharat Sanchar Nigam Limited (BSNL) has made any demand with the Government to reserve 70MHz airwaves of 5G spectrum for its 5G;
- (b) if so, the details thereof;
- (c) whether BSNL and MTNL have taken any steps and started trials to launch 5G services in the country;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has signed any agreement with Indian and foreign companies for 5G services; and
- (f) if so, the details thereof?

#### **ANSWER**

### MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) & (b) As part of the Cabinet decision on the conduct of Spectrum Auctions held in July 2022, 10 MHz of paired spectrum in the 600 MHz band, 40 MHz in the 3300 MHz band and 400 MHz in the 26 GHz band has been reserved in all Licence Service Areas for providing 5G services by BSNL. Further BSNL has also requested for reservation of 10 MHz of paired spectrum in the 700 MHz in lieu of the already reserved 10 MHz in the 600 MHz band, and additional 30 MHz and 400 MHz of spectrum in the 3300 MHz band and 26 GHz band respectively in all Licence Service Areas (LSAs).
- (c) & (d) 5G Non Standalone Access (NSA) upgrade has been kept as a deferred feature in BSNL's EOI (Expression of Interest) dated 01.01.2021 for Registration-cum- Participation and Proof of Concept for 4G tender of BSNL. As per EOI condition, BSNL has asked M/s Tata Consultancy Services (TCS) to offer the equipment for 5G NSA testing (deferred feature) so as to enable BSNL to start the trial for 5G services.
- (e) & (f) The Government has not signed any agreement with Indian and foreign companies for 5G services.

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